OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

The following transfers & postings are being made, on temporary basis, in official exigency with immediate effect, till further orders:-

S. No	Name of Officials (Sh./Ms.)	From	То
1	Chitra Mangat EC- 64313949	SJA in Office Pool, RADC	Branch Incharge/SJA in Leave Section & Hindi Section, RADC
2	Yogesh Kumar EC: 31629204	JA in Office Pool, RADC	JA in Bail & Filling Branch, RADC
3	Kalpana EC: 36950508	JA in Office Pool, RADC	JA in Vigilance & Litigation Branch (Pre-Lunch Session) And Stationery Branch, RADC (Post- Lunch Session)
4.	Sunil Dhyani EC: 87241257	JA in the Judicial Branch, RADC	Ahlmad/JA in the Court of Sh. Dheeraj Mor, Ld. Special Judge (PC Act), CBI, RADC
5.	Rupesh Rana EC: 42687662	Ahlmad/JA in the Court of Sh. Dheeraj Mor, Ld. Special Judge (PC Act), CBI, RADC	Ahlmad/JA in the Court of Ms. Neha Mittal, Ld. ACJM, RADC
6.	Varsha Sharma EC: 66588875	Ahlmad/JA in the Court of Ms. Neha Mittal, Ld. ACJM, RADC	JA in the Judicial Branch, RADC
7	Parvinder Kumar EC : 91056	Peon in the Office Pool, RADC	Peon in the Administration Branch and Leave & Hindi Section, RADC

Note:

- Sh. Jai Bhagwan, SJA, EC: 13478/26468580, presently posted as Branch Incharge, Library is directed to work as APRO, RADC, New Delhi in addition to the work already assigned to him.
- 2. Ms. Chitra Mangat, SJA, EC: 64313949 is appointed as Nodal Officer, Sexual Harassment Committee.in addition to the work already assigned to her.
- 3. Ms. Kalpana, JA, EC: 36950508 is directed to mark her attendance in the Vigilance & Litigation Branch, RADC, New Delhi.
- Earlier order no. 8559/D/-8594/D/F.7/P&T/Admn/RADC/2025 dated 06.09.2025 whereby Sh. Roshan Kumar, SJA had been directed to function as Branch Incharge Leave and Hindi Sections, RADC is hereby withdrawn.
- Earlier Order No. 9493-9525-D/F..7/P&T/Admn./RADC/2024 dated 01.08.2024 whereby Sh. Narender Kumar Yadav, JA, EC: 49702197 presently posted in the Pool Car Section, RADC had been directed to look after the work of Vigilance & Litigation Branch is hereby withdrawn.
- Earlier order no. 3222/D-3242/D/F.7/P&T/Admn/RADC/2025 dated 04.04.2025 whereby Sh. Nitin Gupta, JJA, EC: 44013878 presently posted in the Bail & Filing Section had been directed to look after the work of Ms. Rajni Gupta, JJA in Stationary, Cash and Fine & Audit Branch in her absence is hereby withdrawn.

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Website

Sh. Manish, Peon, EC: 60244405 posted in the General Branch is directed to look after the work of Pool Car Section & Vigilance Branch, RADC in addition to the work already assigned to him.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

(ASHWANI KUMAR SARPAL)

Principal District & Sessions Judge-cum-

Spl. Judge (PC-Act) CBI, RADC, New Delhi (Officiating)

9035/D - 9061/D _/F.7/P&T/Admn/RADC/2025

Dated, Delhi the 18/09/2025 Af 14:150m

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.

2. The DDO, Central District, Tis Hazari Courts, Delhi.

3. PS to the Undersigned.

4. The Administrative Officer (J), Admn. II & III Central District, THC, Delhi.

5. The Officers/Officials concerned.

6. The Dealing Official, LAYERS seat, THC, Delhi.

The Dealing Official T&P - II & III Personal File/ACR, THC, Delhi.

The Website Committee, THC, Delhi for uploading.

9. Leave Section, RADC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi (Officiating)